GOVERNMENT OF INDIA HOME AFFAIRS LOK SABHA

UNSTARRED QUESTION NO:2828 ANSWERED ON:11.12.2012 AMENDMENT IN FCRA Bhadana Shri Avtar Singh

(d): Does not arise.

(b) if so, the details thereof along with the reasons therefor;

Will the Minister of HOME AFFAIRS be pleased to state:

Answer				
(d) if so, the details thereof?				
(c) whether the Government has received any recommendation from the Institute of Chartered Accountants of India in this regard; and				

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

(a) whether the Government proposes to amend the Foreign Contribution Regulation Act (FCRA);

(a): No, Madam.		
(b): Does not arise.		
(c): No, Madam.		